

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/119/95/AMR/2022	Main Case	95 of IBC	IDBI Vs. Shri Brajendra Khandelwal, Personal Guarantor (in the matter of Andhra Ferro Alloys Limited)
	IA(IBC)/89/2024	U/s 60(5) of IBC, 2016 R/w Sec 11 of NCLT Rules, 2016	Shri Brajendra Khandelwal(Personal Guarantor) Vs IDBI Bank

ORDER

Ms. T. Alekhya Reddy, Ld. Counsel for the Petitioner present. For hearing, list the matter on 26.04.2024.

IA (IBC)/89/2024:

Mr. Sanjeev Bajaj, Ld. Counsel for the Applicant/PG present. Ms. T. Alekhya Reddy, Ld. Counsel takes notice on behalf of the Respondent and seeks time to file counter. For filing counter, list the matter on 26.04.2024.

sdr

**SANJAY PURI
MEMBER (TECHNICAL)**

sdr

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**